

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.220 of 1996

Thursday, this the 22nd day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

1 G. Radhamony,  
Telegraph Assistant,  
Central Telegraph Office,  
Cochin- 682 016.

2 K Ahamed,  
Telegraphist,  
Central Telegraph Office,  
Kavaratti. .. Applicants

By Advocate Mr N Nagaresh.

Vs

1 Chief General Manager,  
Telecommunications,  
Kerala Circle,  
Thiruvananthapuram.

2 Director,  
Regional Telecom Training Centre,  
Department of Telecommunications,  
Trivandrum- 40. .. Respondents

By Advocate Mr S Radhakrishnan, Addl.CGSC

The application having been heard on 22nd February 1996,  
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek appropriate directions to admit  
them to the Training Course for Junior Telecom Officers  
to be held on 25th and 26th March, 1995 (presumably  
meaning 1996). We are told by Standing counsel that  
the training fixed for 25th and 26th March is for  
graduates. He submits further that applicants who are  
matriculates can be imparted training, as soon as the

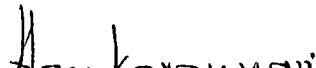
course for them commences. He assured that necessary action will be taken to do this at a very early date, but that the course is to be initiated by Bharat Ratna Bhima Rao Institute of Telecom Technology, Jabalpur.

2 We record the submission and dispose of the application. No costs.

Dated the 22nd February, 1996.



S P BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

P/22-2